

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 121

IN THE MATTER OF:

Bhushan Power & Steel Ltd.

CP (IB) No. 232/Chd/Hry/2019

...Petitioner-Operational Creditor

Versus

Shiv Tools Engineering Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 10.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 24.07.2024 in supplementary list.

Sd/-
Court Officer